

more have indicated that their acceptance is being communicated.

(d) Only 2 Federations/Associations have stated that the guidelines are not acceptable<sup>1</sup> to them.

**The remaining Federations  
/Associations have not yet conveyed their  
reactions. National sports complex on  
Olympic pattern**

339. SHRI K. P. SINGH DEO : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state: •

(a) whether Government have taken a final decision on building in Delhi a Sports Complex on Olympic pattern;

(b) if so, the sports events for which tracks/sportsfields are to be provided;

(c) the cost envisaged and by when the construction on the complex is likely to start?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM) : (a) Yes, Sir.

(b) and (c) The first phase of the project would consist of the development of the area including earth filling, construction of a covered stadium for various indoor games. Provision of a cycle track, parking area, internal roads, lawns etc. According to preliminary estimates prepared in 1971, the first phase would involve an expenditure of Rs. 253 lakhs (approximately). Construction would be started as soon as funds become available.

**India's participation in the final round of  
Davis Cup**

340. SHRI K. P. SINGH DEO :  
DR. Z. A. AHMAD :

SHRI INDRA DEEP SINHA; SHRI B. D. BARMAN; SHRI J. S. ANAND : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether India has reached the final round of the Davis Cup Tennis Tournament; and

(b) whether India is not participating in the finals and if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) Yes, Sir, in the 1974 Davis Cup Tournament.

(b) The All India Lawn Tennis Association has decided not to play in the Finals of Davis Cup 1974, against South Africa. This is in accordance with our National policy of total opposition to South African Government's policy of 'apartheid'.

**Erosion at Farakka**

341. SHRI DWIJENDRALAL SEN GUPTA : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :  
V

(a) whether the Farakka Barrage is facing any threat because of river erosion;

(b) what steps have been taken by Government to stop the river erosion at Farakka;

(c) what was the total amount spent so far for combating erosion; and

(d) what was the share of the Central and State Governments in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI K. N. SINGH): (a) to BhState Government of West Bengal have implemented certain anti-erosion measures in the reaches most affected by erosion on the right bank of the Ganga down-stream of Farakka. An expenditure of about R?T170 lakhs has been incurred on these works since 1971. The erosion does not pose threat to the Farakka Barrage.

(d) Beginning from the Fourth Five Year Plan, Central assistance to the States is given in the form of grants and loans without being tied up to any scheme or Sector. The planning and implementation of anti-erosion measures form a part of the flood i control sector, which is the responsibility

of the State Government. As such the expenditure on anti-erosion works has been met by the State Government of West Bengal.

**Financial difficulties of Calcutta University**

342. SHRI DWIJENDRALAL. SEN GUPTA : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) what is the criteria for declaring a University, a National University;

(b) what are the extra financial benefits a 'National University' gets as compared to other Universities;

(c) what are the reasons for this discrimination;

(d) whether Government are aware that Calcutta University is facing a grave financial difficulties; and

(e) if so, what steps Government have taken to assist the University in this crisis?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN: (a) to (c) There is no concept of a 'National University' in the Constitution of India. However, under entry 63 of List I of the Seventh Schedule, Parliament may by law declare an institution to be an institution of national importance. When an institution is so declared; Parliament has the exclusive power to make laws in respect thereof,

(d) and (e) Calcutta University, being State University, receives maintenance grants from the Government of West Bengal. It is, therefore, the responsibility of the State Government to take care of the financial difficulties of the University. For its development programmes, the University receives grants from the University Grants Commission, on the basis of an approved, pattern of assistance. 74 RSS/74—5

**Supply of substandard and adulterated blood to Government Hospitals by Commercial Organisations**

343. SHRI LOKANATH MISRA :  
SHRI JAGBIR SINGH :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to refer to answer to Unstarred Question 140 given in the Rajya Sabha on 24th July, 1974 and to state :

(a) whether it is a fact that the blood supplied to Government Hospitals in Delhi by the commercial organisations is much below the required standard and is often found adulterated; and

(b) if so, the number of persons arrested in this respect, the steps Government have taken to stop the commercial organisations supplying such blood ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) No.

(b) Does not arise.

**Shortage of cement for D.D.A.**

**Projects**

344. SHRI LOKANATH MISRA :  
SHRI JAGBIR SINGH :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that a number of DDA projects are being delayed for want of adequate quantity of cement; and

(b) if so, the steps Government have taken to meet the requirements of cement of DDA and other agencies engaged in the construction activities ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA) : (a) Yes Sir.

(b) Delhi Development Authority and other agencies are advised to use lime and flyash of partial substitute for cement. Similarly, efforts are made to secure cement to the extent possible.